

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 126 of 2011 and
IA- 204 of 2011**

Dated: 12th October, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**M/s Vengiri Power Generation Limited
Versus**

....Appellant (s)

Andhra Pradesh Electricity Regulation Comm. & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Gopal Jain, Mr. Kaushik Mishra &
Mr. Ankun Sood

ORDER

The learned counsel for the Appellant seeks some more time to serve notice on the Respondents.

Post the matter on **14.11.2011.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS